



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,18th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP/422/2015</a>	RAJSAKHAR SAHA <b>Versus</b> MUSSTT. PRNOTI MAZUMDAR and 17 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.G N SAHEWALLA(R-6 to 9) MS.B SARMA(R-6 to 9) MR.D CHAKRABARTY(R-- -3,5,15to17) MS.R JAINR-6 to 9 MR.P DEKA(R-6 to 9) MR.S R BORUAH(R-- -3,5,15to17) MD.ASLAM(R-6 to 9)
2	<a href="#">CRP/334/2016</a>	SMT. KAUSHALYA RAY and 3 ORS <b>Versus</b> SHIV CHARAN BARUAH and 9 ORS	MR. A DAS MR. S BARUAH MR. D BARUAH	
3	<a href="#">WP(C)/3220/2016</a>	DIPENDRA CHANDRA DEY <b>Versus</b> THE UNITED BANK OF INDIA and 3 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	
4	<a href="#">Cri.A./103/2024</a>	RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
5	<a href="#">WP(C)/4885/2024</a>	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	<a href="#">WP(C)/1286/2016</a>	SHRI TALUT TAMUK and ANR. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)
2	<a href="#">WP(C)/4189/2016</a>	SMTI NIRU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M K BORAH MS.S DAS MRM HAZARIKA	GA, ASSAM
3	<a href="#">WP(C)/3362/2023</a>	HASHEM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A PARAMANIK MR. A ALI	SC, P AND R.D. GA, ASSAM SC, IWT
4	<a href="#">WP(C)/1228/2024</a>	SWAPAN KUMAR BHOWMICK <b>Versus</b> THE STATE OF ASSAM AND 10 ORS B	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, BTC
5	<a href="#">WP(C)/2226/2024</a>	HAM -AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAINE M BURAGOHAINE MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5592/2017</a>	ABHIJIT KUMAR ROY @ ABHIJIT ROY <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, SSA
2	<a href="#">WP(C)/1603/2023</a>	MD. SUKUR ALI @ SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN MD S ALI MR M RAHMAN I AMIN	SC, P AND R.D.
3	<a href="#">WP(C)/3411/2023</a>	INTEGRATED SYSTEMS AND SERVICES <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR G SARMA MR S DEKA MS. C TALUKDAR	SC, NRC MR. DILIP DEY (4,6,7,9,10) MRS S BARUAH DY.S.G.I. SC, PF
4	<a href="#">WP(C)/3629/2023</a>	KRISHNA KANTA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G SARMA MR S DEKA	SC, P AND R.D. GA, ASSAM
5	<a href="#">WP(C)/2608/2024</a>	MANTU BARMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA (r-1 to 3) DY.S.G.I.

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